

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**  
Dated Guwahati the 7<sup>th</sup> July, 2015

No.HC.VII-82/2015/ 2933 /A. The Hon'ble Gauhati High Court is pleased to recommend the following Officers in Grade-III of the Assam Judicial Service for promotion to Grade-II of the said Service:

<b><u>Sl. No.</u></b>	<b><u>Name of the Officers</u></b>
1.	Shri Nur Muhammad Abdullah Ahmed Mr. Sub-Divisional Judicial Magistrate (M), Dhakuakhana
2.	Shri Narayan Kuri, Sub-Divisional Judicial Magistrate (M), Nazira
3.	Shri Nilkamal Das, Deputy Registrar (Bench), Gauhati High Court, Guwahati
4.	Shri Nishanta Goswami, Sub-Divisional Judicial Magistrate (M), Margherita
5.	Shri Abdul Kader, Sub-Divisional Judicial Magistrate (M), Abhayapuri
6.	Smti Ipsita Borthakur, Sub-Divisional Judicial Magistrate (M), Kaliabar
7.	Smti Mamta Bhadani, Sub-Divisional Judicial Magistrate (M), Bilasipara
8.	Shri Bankim Sarma, Sub-Divisional Judicial Magistrate (M), Jonai
9.	Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati
10.	Shri Kaushik Kumar Sharma, Sub-Divisional Judicial Magistrate (M), Gohpur
11.	Md. Mishbahul Hassan Ansari, Sub-Divisional Judicial Magistrate (M), Sonari

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12. Shri Chaturjya Prasad Talukdar,  
Sub-Divisional Judicial Magistrate (M), Hojai
13. Smti Chitra Rani Saikia,  
Sub-Divisional Judicial Magistrate (M), Titabor
14. Shri Partha Sarathi Bhattacharjee  
Sub-Divisional Judicial Magistrate (M), Bokakhat
15. Shri Nurjamal Haque,  
Sub-Divisional Judicial Magistrate (M), Sarupathar
16. Smti Kangki Rani Deka,  
Sub-Divisional Judicial Magistrate (M), Bajali, Pathsala
17. Shri Imdad Ahmed,  
Sub-Divisional Judicial Magistrate (M), Majuli
18. Shri Kiran Lal Baishnab,  
Sub-Divisional Judicial Magistrate (S), Cachar, Silchar

By Order,  
Sd/- M.A. Ali,  
**REGISTRAR (VIGILANCE)**

Memo No. HC.VII-82/2015 / 2934 – 2972 /A.

Dated 07.07.2015

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, \_\_\_\_\_
4. The Judge, Designated Court, Assam, Guwahati
5. The Principal Judge, Family Court, No.1 & 2, Kamrup (M), Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, \_\_\_\_\_
13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati

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14. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
16. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
17. Shri Nur Muhammad Abdullah Ahmed Mr. Sub-Divisional Judicial Magistrate (M), Dhakuakhana
18. Shri Narayan Kuri, Sub-Divisional Judicial Magistrate (M), Nazira
19. Shri Nilkamal Das, Deputy Registrar (Bench), Gauhati High Court, Guwahati
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21. Shri Abdul Kader, Sub-Divisional Judicial Magistrate (M), Abhayapuri
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24. Shri Bankim Sarma, Sub-Divisional Judicial Magistrate (M), Jonai
25. Shri Bhupen Kumar Nath, Deputy Registrar (G&C), Gauhati High Court, Guwahati
26. Shri Kaushik Kumar Sharma, Sub-Divisional Judicial Magistrate (M), Gohpur
27. Md. Mishbahul Hassan Ansari, Sub-Divisional Judicial Magistrate (M), Sonari
28. Shri Chaturjya Prasad Talukdar, Sub-Divisional Judicial Magistrate (M), Hojai
29. Smti Chitra Rani Saikia, Sub-Divisional Judicial Magistrate (M), Titabor
30. Shri Partha Sarathi Bhattacharjee, Sub-Divisional Judicial Magistrate (M), Bokakhat
31. Shri Nurjamal Haque, Sub-Divisional Judicial Magistrate (M), Sarupathar
32. Smti Kangki Rani Deka, Sub-Divisional Judicial Magistrate (M), Bajali, Pathsala
33. Shri Imdad Ahmed, Sub-Divisional Judicial Magistrate (M), Majuli
34. Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar
35. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
36. The Administrative Officer (J) \_\_\_\_\_ Gauhati High Court, Guwahati
37. The Systems Analyst, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website
38. The C.A. to Registrar General/ Registrar (Vigilance)/Registrar (Admn.)/Registrar (Judicial.), Gauhati High Court, Guwahati
39. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*C. D. S. 07/07/15*  
**REGISTRAR (VIGILANCE)**

*P. S. 07/07/2015*